

ৰাজপত্ৰ:

The Assam Gazette

EXTRAORDIN ARY

প্ৰাপ্ত কৰ্তু'ৱৰ আৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 68 জিল্পুৰ, সোমবাৰ, 20 জুন, 1983, 30 জেঠ, 1905 (প্ৰক) No. 68 Dispur, Monday, 20th June, 1983, 30th Jyaistha, 1905 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 20th June 1983

No. LGL.40/81/33.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT VI OF 1983

(Received the assent of the Governor on 18th June, 1983)

THE ASSAM DEPUTY SPEAKER'S SALARIES AND ALLOWANCES (AMENDMENT) ACT, 1983

An Act

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, here-XVIof 1958 inafter called the principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Thirtyfourth year of the Republic of India as

follows:

Short title and commencement.

- 1. (1) This Act may be called the Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 1983.
 - (2) Section 3 shall be deemed to have come into force with effect from the first day of February, 1981 and the remaining section shall come into force at once.

2. In the principal Act, for section 2, the following shall be substituted,

namely:

Amendment of Section 2 of the Assam Act XVI of 1958. "2. Salary of the Deputy Speaker-There shall be paid to the Deputy Speaker of the Assam Legislative Assembly a salary of rupees one thousand two hundred and fifty per mensem".

Amendment 3. In the principal Act, in section 4, of Section 4 clause (ii) and the proviso thereunder Act XVI of shall be deleted.

D. C. SHARMA, Secretary to the Govt. of Assam, Judicial and Legislative Department.

GAUHATI-Printed and published by the Supdt. ilc., Assam Govt. Printing Press (Ex-Gazette) No.135-1,000-250-20-6-1983.